

there are half-an-hour discussions, they should start at 5.30 P.M. If the House agrees, this arrangement may take effect from Monday, the 27th March, 1967.

Several hon. Members: Yes.

Shri Nath Pal (Rajapur): I have one small observation to make regarding this lunch interval. I was not very much in favour of it but since the House has agreed, I am also agreeable. It is no use providing an interval for lunch if we are to be condemned to consume the things which are dished here by some caterers under the euphemism called 'food'. Sir, a systematic consumption of this food is bound to destroy the strongest constitution of even Shri Morarji Desai. Unless adequate arrangements are made for what can be called wholesome food, it is of no use.

Mr. Speaker: We will discuss that separately...

श्री नाथ पाल : ठीक है मैं आपकी आज्ञा मान लेता हूँ।

Mr. Speaker: Dr. Chandrasekhar.

श्री चिन्मति निख (मोतिहारी) : अध्यक्ष महोदय, पिछले साल भी यह प्रोपोजल भाया था कि लंच आवर होना चाहिये। जिन माननीय सदस्यों के पास मोटर कारें हैं वही लंच करने जा सकते हैं। हम लोग ग्यारह बजे खा कर यहाँ आते हैं और पांच बजे तक बिना लंच आवर के रह सकते हैं।

Mr. Speaker: I have called Dr. Chandrasekhar. He cannot go back now.

श्री चिन्मति निख : मेरी बात तो आप सुन लें। हम लोग लंच खा कर आते हैं और पांच बजे तक बैठ सकते हैं। पहले जब यह प्रोपोजल भाया था तो यहाँ रिजैक्ट कर दिया गया था। मैं आप से प्रार्थना करता हूँ कि इस को अभी न लाया जाए।

12.58 hrs.

ELECTION TO COMMITTEE

POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): I beg to move:

"That in pursuance of Section 5 (g) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as the members of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for a term of five years, subject to the other provisions of the said Act and rules made thereunder."

Mr. Speaker: The question is:

"That in pursuance of Section 5 (g) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Post-Graduate Institute of Medical Education and Research Chandigarh, for a term of five years, subject to the other provisions of the said Act and rules made thereunder."

The motion was adopted.

12.59 hrs.

GENERAL BUDGET—GENERAL DISCUSSION

Shri P. K. Deo (Kalahandi): Sir, before we take up the general discussion on the Budget. I would like to make a submission regarding the time allotted for the discussion. May I submit that the time should be extended even though it is merely a Vote on Account? This is the first Budget